

HIGH COURT FOR THE STATE OF TELANGANA : : HYDERABAD

NOTIFICATION

R.O.C.NO.666/2024-RC, dated 28-04-2025

REF:High Court's Notification Nos. 102/2025 to 107/2025, dated 02.01.2025 issued inviting applications through online from the eligible candidates for appointment to the posts in the Telangana Judicial Ministerial and Subordinate Service under direct recruitment.

It is hereby informed to all the candidates who have appeared for the computer based examinations conducted on 18-04-2025, 19-04-2025 and 20-04-2025, in connection with the direct recruitment to the posts of Computer Operator, Assistant, Typist, Examiner, Copyist and System Assistant in the Service of the High Court for the State of Telangana, notified on 02-01-2025, that the evaluated Response Sheets (Answer Sheets) of the candidates appeared for the said examinations, are hosted in the website of the High Court for information of the candidates.

The candidates are further informed that if they have any objections in respect of question/s **or** option/s **or** both, they have to submit their objections **only through online** from 29-04-2025 to 30-04-2025 till 11:59 P.M. by following the 'Instructions' appended to this Notification. The candidates have to pay Rs.100/- (Rupees one hundred only) excluding the GST and other charges, for each objection.

None of the objections will be considered, if the same are received after 11.59 p.m. on 30-04-2025.

High Court's website: tshc.gov.in


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INSTRUCTIONS TO RAISE OBJECTIONS:

- 1. Please read the instructions carefully before you start raising your objections.**
- 2. Click on "Click Here to Raise the Objections" button to raise your objections.**
- 3. Before stating your objection, go through the question and answers carefully in the response sheet provided.**
- 4. Objections must be entered only in English. Ambiguous Objection may not be considered for evaluation.**
- 5. In case of Objection is related to "Options", Please mention the Complete option text clearly in the remarks column, Do not mention the Option Number.**
- 6. Objections can be raised only against questions and their respective alternatives.**
- 7. Objections once submitted cannot be edited later.**
- 8. In the response sheet view, the correct answer is marked by a green tick mark next to the option.**
- 9. The question ID, which is used for all references, is mentioned to the right of the question.**
- 10. The status of the question - whether you answered it or not, is also mentioned the right of the question.**
- 11. The option you chose during the exam is shown to the right of the question.**
- 12. In the Reason for objection column, enter your reason for objection clearly. Objections with no valid explanation or reference will not be taken into account and will be discarded.**
- 13. Before submission of Objection, it is mandatory to Upload minimum one supporting document.**
- 14. Supporting document should be in PDF format with maximum size limit of 1mb.**
- 15. Answers are based on Provisional Answer Key. Answer may change in the Answer Key Finalized after Objection Management. Evaluation will be done on Final Answer Key.**
- 16. Rs.100/- (Rupees one hundred only) is to be paid (excluding the GST and other charges) for each objection.**
- 17. If the objection sent by the candidate is considered and decided as correct and valid, the amount of Rs.100(Rupees one hundred only) will be refunded to the candidates.**


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